

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).26106-
26108/2011

NISHA DEVI

Petitioner(s)

VERSUS

STATE OF H.P.& ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing
O.T.,permission to place addl. documents on record,exemption from
filing c/c of the impugned order and office report))

Date: 21/03/2012 These Petitions were called on for hearing
today.

For Petitioner(s) Mr.Sumit Sinha,adv.
Mr. Arun K. Sinha,Adv.

For Respondent(s) Mr.Viplav Sharma,adv.
Mr. Rohit Kumar Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

Service is complete. Respondent Nos.1-4 have filed
counter affidavit. Respondent No.5 has not appeared in
spite of service of notice. Hence, place the matter
before the Hon'ble Court as per rules.

(Sunil Thomas)
Registrar